Annexure-5

Name of the corporate debtor: M/S YOGIRAJ GINNING AND OIL INDUSTRIES PRIVATE LIMITED- IN LIQUIDATION; Date of commencement of liquidation: 06.06.2023(order received on 07.06.2023); List of stakeholders as on: 26.06.2

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	State Tax		Department of Finance	14.06.2023	75,69,53,184	75,69,53,184	Section 5(21) IBC, 2016	0	NA	100.00	0	0	0	0	
	Total				75,69,53,184	75,69,53,184							0		

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